

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

8(a). I.A. 3301/2024

In

C.P. (IB)/910(MB)2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **28.06.2024**

NAME OF THE PARTIES: Assets Care & Reconstruction Enterprise
Limited

VS

Rajguru Developers Private Limited

Appearance

For IRP : Adv. Pinki

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 3301/2024

This application has been filed by IRP for placing the report of constitution of committee of creditors and list of creditors on record.

The said report of CoC and list of Creditors is taken on record, Accordingly, the I.A. 3301/2024 is **allowed** and **disposed of**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//Surbhi//